

SUPREME COURT OF INDIA

Babu Ram

Vs.

Santokh Singh

SLP(C)No.31039/2018

(Uday Umesh Lalit and M.R.Shah,JJ.,)

07.03.2019

JUDGMENT

1. Leave granted.
2. Civil Appeal is dismissed, in terms of the signed reportable judgment.
3. Pending application(s), if any, shall stand disposed of.